Schedule XLIII-Form No. (R) 23

RGEISTER OF SESSIONS CASES

Serial No.	Name of each accused person	Age or Supposed age	Nature of Offence	Date of---				Verdict of jury or opinion of Assessors	Result with the signature of the presiding officer	Date of sending copy at the judgement u/s-365 Cr. P.C.	Remarks (The result of appeal on reference should also be noted in this column)
				Offence	Apprehension	Commitment	Decision				